



2026:AHC:24342-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

SPECIAL APPEAL No. - 1196 of 2025

Balwant Educational Society, Agra and another

.....Appellant(s)

Versus

State of U.P. and 3 others

.....Respondent(s)

Counsel for Appellant(s) : Ashok Khare, Sr. Advocate, Raj Kumar Mishra

Counsel for Respondent(s) : Meenakshi Singh, A.C.S.C., Vishakha Pande, Vishal Talwar, Zeeshan Khan, Kaleem Akhtar, Ali Bin Sair, Saeed Masroor, Mohd. Adil Siddiqui

Chief Justice's Court

HON'BLE ARUN BHANSALI, CHIEF JUSTICE

HON'BLE KSHITIJ SHAILENDRA, J.

1. Allowed.

2. For orders, see order of date passed in connected Special Appeal No. 1137 of 2025.

(Kshitij Shailendra,J.) (Arun Bhansali,CJ.)

February 4, 2026

AKShukla/-